Suppl. Cause List No. 1 Sr. No. 04

## HIGH COURT OF JAMMU AND KASHMIR

**AT JAMMU** (Through Virtual Mode)

Bail App. No. 22/2016

Chanchal Kumar and others

...Applicant(s)

Through :- Mr. Ashok Sharma, Advocate

v/s

State of J&K

...Non-applicant(s)

Through :-

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the applicants seeks to withdraw the present

application. The prayer is granted.

The bail application is, accordingly, dismissed as withdrawn.

## (PUNEET GUPTA) JUDGE

Jammu 10.06.2020 Shammi

Whether the order is speaking: Whether the order is reportable:

Yes/No Yes/No